GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 381.

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

FAKE CURRENCY

381.   SHRI DEVUSINH CHAUHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether fake Indian currency notes have been seized during the current year;

(b) if so, the quantum of fake currency seized, State-wise; and

(c) the measures taken to curb such incidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) & (b):   Yes, Madam.   As per the data available with NCRB, Rs.9.34 crores   have been seized by State Police during the current year.   A statement indicating the state-wise, denomination-wise seizure/recovery of FICN from 01.01.2017 to 30.06.2017 is attached as Annexure.

(c):   The Government has taken various steps to check the smuggling and circulation of fake Indian currency notes in the country, which inter alia, include:-

i)   The Unlawful Activities (Prevention) Act, 1967 criminalises the production or smuggling or circulation of High Quality Fake Indian paper currency, coin or any other material as a terrorist act.

ii) One special FICN Coordination Group (FCORD) has been formed by the MHA to share intelligence/information among the different security agencies of the state/centre to counter the problem of circulation of fake currency notes in the country. A Terror Funding and Fake Currency Cell (TFFC) has been constituted in NIA to investigate terror funding and fake currency cases.

iii) A Memorandum of Understanding (MoU) has been signed between India and Bangladesh to prevent and counter smuggling and circulation of fake currency notes.

iv) Strengthening the security at the international borders by using new surveillance technology, deploying additional manpower for round the clock surveillance, establishing observations posts along the international border, erection of border fencing and intensive patrolling.

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NATIONAL CRIME RECORDS BUREAU (MHA)
State/UT-wise and Denomination-wise Statement of Counterfeit Currency, No. of FIR & Accused during 01/01/2017 to 30/06/2017* (Status as on 13.07.2017)
Annexed with reply to LSUQ Dy.No. 381

SNo	State/UT	Denomination (in Rs.)										Total Notes	Value in Rs.	Total FIR	Total Accused
		`2000	`1000	`500	`100	`50	`20	`10	`5	`2	`1				
		(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11) Sum of (1 to 10)	(12)	(13)	(14)
1	A & N ISLANDS	0	0	0	0	0	0	0	0	0	0	0	0	0	0
2	ANDHRA PRADESH	114	11	374	208	33	0	0	0	0	0	740	448450	8	11
3	ARUNACHAL PRADESH	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	ASSAM	149	225	254	1	0	35	0	0	0	0	664	650800	7	15
5	BIHAR	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	CHANDIGARH	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	CHHATTISGARH	6	3	10	25	3	0	0	0	0	0	47	22650	6	0
8	D & N HAVELI	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	DAMAN & DIU	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	DELHI	1263	40363	35512	20615	236	1	8	0	0	0	97998	62718400	34	12
11	GOA	0	0	1	0	0	0	0	0	0	0	1	500	2	6
12	GUJARAT	3187	6600	4905	1802	71	55	35	0	0	0	16655	15611700	30	36
13	HARYANA	12	0	25	12	0	0	0	0	0	0	49	37700	5	1
14	HIMACHAL PRADESH	194	0	0	0	0	0	0	0	0	0	194	388000	3	0
15	JAMMU & KASHMIR	97	0	68	0	0	0	0	0	0	0	165	228000	3	0
16	JHARKHAND	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	KARNATAKA	1441	309	229	69	8	0	0	0	0	0	2056	3312800	20	19
18	KERALA	1	12	8	5	0	0	0	0	0	0	26	18500	1	0
19	LAKSHADWEEP	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	MADHYA PRADESH	293	0	0	1541	0	0	0	0	0	0	1834	740100	6	9
21	MAHARASHTRA	8	32	124	88	0	0	0	0	0	0	252	118800	15	2
22	MANIPUR	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23	MEGHALAYA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	MIZORAM	2746	0	19	0	0	0	0	0	0	0	2765	5501500	8	9
25	NAGALAND	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	ODISHA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	PUDUCHERRY	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	PUNJAB	60	0	0	500	0	0	0	0	0	0	560	170000	4	3
29	RAJASTHAN	2	88	253	11	0	0	0	0	0	0	354	219600	9	3
30	SIKKIM	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	TAMIL NADU	16	1	3	58	0	0	0	0	0	0	78	40300	6	5
32	TELANGANA	67	0	66	0	0	0	0	0	0	0	133	167000	6	1
33	TRIPURA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	UTTAR PRADESH	0	56	63	1505	0	17	0	0	0	0	1641	238340	29	4
35	UTTARAKHAND	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	WEST BENGAL	1382	0	77	20	500	0	0	0	0	0	1979	2829500	25	9
	Total:	11038	47700	41991	26460	851	108	43	0	0	0	128191	93462640	227	145

* - Figures are provisional, as status of data is updated online on daily basis by States/Uts.

0 - indicates NIL Data or Data not entered online by users (Status Enclosed)